

पेय जलपूर्ति योजनाओं के निष्पादन के लिए भारत सरकार ने योजना आयोग तथा वित्त मंत्रालय की सलाह से केन्द्र द्वारा प्रवर्तित स्वरित ग्रामीण जल पूर्ति कार्यक्रम तैयार किया है। इस कार्यक्रम में सभी समस्याग्रस्त ग्रामों को 6-7 वर्षों में शामिल कर लेने की व्यवस्था है।

इस कार्यक्रम के अधीन राजस्थान तथा गुजरात राज्यों को वर्ष 1977-78 के दौरान क्रमशः 250 लाख तथा 260 लाख रुपये की धनराशि का नियतन किया गया है जिनमें निर्जन क्षेत्रों के समस्याग्रस्त ग्रामों की जलपूर्ति योजनाओं के निष्पादन के लिए क्रमशः 50 लाख तथा 30 लाख रुपये शामिल हैं।

**पशुओं की नस्ल में सुधार करने के लिए योजना**

1709. श्री एस० एस्० सोमान : :

श्री के० मालना :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पशुओं की नस्ल में सुधार करने के लिए कोई योजना बनाई है ;

(ख) क्या एशिया पशु उत्पादन और स्वास्थ्य आयोग भी भारत को वित्तीय सहायता दे रही है; और

(ग) यदि हां, तो कितनी और यह किस रूप में दी जा रही है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) जी हां।

(ख) अभी तक कोई वित्तीय सहायता प्राप्त नहीं हुई है।

(ग) प्रश्न ही नहीं होता।

**Delhi School Teachers Co-operative House Building Society, Delhi**

1710. SHRI T. S. NEGI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Report of the Enquiry Officer appointed to look into the affairs of the Delhi School Teachers Cooperative House Building Society, Delhi, would be laid on the Table of the House and circulated to the M.Ps;

(b) whether some cases against the so-called Managing Committee which got elected during Emergency by the Registrar, Co-op. Societies, Delhi, in a challengeable manner are pending in the courts of Law in Delhi; if so, full details thereof and latest position of the cases;

(c) whether the so-called Managing Committee of the Society have enrolled many new persons as teacher members and non-teacher members of the Society after assuming office during emergency; and

(d) if so, their number separately?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Enquiries under the Bombay Cooperative Societies Act, 1925, as extended to the Union Territory of Delhi were held thrice viz. in 1963, 1966 and 1972.

The Hon'ble Member has not clarified which Report he is referring to;

but all the Reports are old. Moreover, under Section 55(4) of the Act only a gist of the Report is to be communicated to the Society. Hence the Government do not propose to lay any of these Reports on the Table of the House.

(b) Yes, Sir. Two writ petitions No. 581/77 and No. 659/77 have been filed in the High Court of Delhi. The prayer in the two writ petitions are as in Statement I and II [*Placed in Library*]. See No. LT—1192/77]. C.W. No. 581/77 is fixed for hearing on 1-12-77. C.W. No. 659/77 is fixed for hearing on 5-12-77.

(c) The Society has denied any new enrolment of either teachers or non-teachers as members.

(d) Does not arise.

#### Food Production by 1985-86

1711. SHRI C. K. CHANDRAPAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government's attention has been drawn to a study made by International Food Policy Research Institute wherein it is pointed out that India is projected to face a food deficit of 14 to 17 million tons by 1985-86 unless the trend of production improves in future years; and

(b) if so, the details of the study and Government's reaction thereto?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The International Food Policy Research Institute, Washington has undertaken a study at the request of the Consultative Group on Food Production and Investment (CGFPI), with the object of estimating the investments required over the next 15 years to increase food

production in the thirtysix low income, food deficit, Developing Market Economy countries (including India) in order to meet their food needs. According to a progress report of this study considered at the fourth meeting of the CGFPI held in Washington in September, 1977, India is projected to have a wheat equivalent deficit of 4.3 to 30.4 million tonnes by 1990 under various assumptions. The study is still at a very Preliminary stage to offer concrete ideas. However, according to the projections made by the National Commission on Agriculture, the demand and supply for 1985 would be more or less in balance.

#### Grants to States for Construction of Houses

1712. SHRI SOMNATH CHATTERJEE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the amounts of grant made by the Central Government to different State Governments for construction of houses during 1975, 1976 and upto October, 1977 with state-wise break-up; and

(b) the number of houses built during the period?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) All Social Housing Scheme introduced by the Ministry of works and Housing, except the subsidised Housing Scheme for Plantation Workers, which is a Central Sector Scheme, are in the State Sector and are implemented by the State Governments. As regards the Central Sector Scheme, the Subsidised Housing Scheme for Plantation Workers, the following amounts of grants were made by the Central Government to the six State Governments who are implementing the scheme:—